

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1457
ANSWERED ON:21.08.2012
VILLAGES ALONG INDO BANGLADESH BORDER
Mahato Shri Narahari;Roy Shri Nripendra Nath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in accordance with the Indira-Mujib Agreement of 1974, the South Berubari areas were dissolved and some villages falling under the jurisdiction of Jalpaiguri district were permanently declared as integral part of India;
- (b) if so, the details thereof;
- (c) whether these villages are depicted on the Indian map; and
- (d) if not, the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (d): In accordance with the Land Boundary Agreement, 1974, India has retained the southern half of South Berubari Union No. 12 and the adjacent enclaves, measuring an area of 2.64 Square miles approximately. This area has become integral part of India.